GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA UNSTARRED QUESTION NO 1011 TO BE ANSWERED ON 26.07.2021

TRIBAL SCHEMES IN ASSAM AND NER

1011. SHRI ABDUL KHALEQUE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the top five major schemes for the tribal population of the country;
- (b) the total funds allocated under all schemes in the last five years and the percentage of fund allocation to the North East Region;
- (c) the details of the percentage of tribal population that have benefited so far from the schemes in Assam?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

- (a) Government is implementing Tribal Sub-Plan (TSP)/Schedule Tribe Component (STC) for overall development of tribal people across the country. Central Ministries/Departments and State Governments allocate certain percentage of their total Scheme allocation for tribal development as Tribal Sub Plan (TSP) funds. Five schemes of Central Ministries/Departments having major allocation under TSP are as under:
 - i. Food Subsidy to Food Corporation of India under National Food Security Act
 - ii. Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA)
- iii. Pradhan Mantri Kisan Samman Nidhi (PM-Kisan)
- iv. Jal Jeevan Mission (JJM) / National Rural Drinking Water Mission
- v. Samagra Shiksha

In so far as the Ministry of Tribal Affairs is concerned the brief details of five major schemes/programmes for tribal development being implemented are given at **Annexure**.

(b) & (c) The total funds allocated (Budget Estimate) for all the schemes of Ministry of Tribal Affairs in the last five years are Rs 30260.97 crore. Further, an amount of Rs 161017.23 crore has been allocated under Tribal Sub Plan (TSP) by obligated Ministries/Departments excluding Ministry of Tribal Affairs during last five financial years. As per the guidelines issued by erstwhile Planning Commission, Central Ministries/ Departments are required to earmark at least 10 percent of their budget allocation for specific programmes for the development of the North Eastern Region. Pursuant to these guidelines, the Ministry of Tribal Affairs has been allocating funds for development of the North-Eastern States. Funds provided are usually in excess of 10 percent of the total budget allocation.

TSP funds are spent by different Central Ministries / Departments under their schemes for various development projects relating to education, health, agriculture, irrigation, roads, housing, drinking water, electrification, employment generation, skill development, etc. for socio-economic development of Scheduled Tribe communities across the country including the State of Assam.

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 1011 for 26.07.2021 by SHRI ABDUL KHALEQUE regarding "TRIBAL SCHEMES IN ASSAM AND NER"

Brief details of five major Schemes/Programmes being implemented by the Ministry of Tribal Affairs in the country:

- (i) Post Matric Scholarship to ST students: The objective of the scheme is to provide financial assistance to the Scheduled Tribe students studying at Post-matriculation or Post-secondary levels to enable them to complete their education. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. The tuition fee as fixed by the state fee regulatory committee is reimbursed and Scholarship amount of Rs.230 to Rs.1200 per month, depending upon the course of study is paid. The Scheme is implemented by the State Governments and Union Territory Administrations. Funding ratio is 75:25 between Centre and States for all States except NE and Hilly States/UTs of Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UT's without legislature sharing pattern is 100% Central Share.
- (ii) Eklavya Model Residential Schools (EMRS): The scheme of Eklavya Model Residential Schools (EMRSs) was introduced in the year 1997-98 to impart quality education exclusively to ST children with an objective to provide quality middle and high-level education to Scheduled Tribe (ST) students in remote areas in order to enable them to avail of reservation in high and professional educational courses and get jobs in government and public and private sectors. Realizing the importance of the EMRS, in the Union Budget of 2018-19, Government announced that "The Government is committed to provide the best quality education to the tribal children in their own environment. To realize this mission, it has been decided that by the year 2022, every block with more than 50% ST population and at least 20,000 tribal persons, will have an Eklavya Model Residential School. Eklavya schools will be on par with Navodaya Vidyalayas and will have special facilities for preserving local art and culture besides providing training in sports and skill development."

It was a component of Grants under Article 275(1) of the Constitution. During 2018-19, a separate scheme was introduced. In terms of the aforesaid Budget announcement, Cabinet Committee on Economic Affairs (CCEA), in its meeting held on 17.12.18, inter-alia approved the revamping of the EMRS Scheme.

- (iii) Grants under Article 275(1) of the Constitution: Under the programme of Proviso to Article 275(1) of Constitution, Grants are released to 26 States, having ST population for raising the level of Administration in Scheduled Areas and for the welfare of tribal people. This is a Special Area Programme and 100% grants are provided to States. Funds are released to the States Governments depending on the felt needs of ST population to bridge the gap in infrastructure activities in the fields of education, health, skill development, livelihood, drinking water, sanitation, etc.
- (iv) Special Central Assistance to Tribal Sub-Scheme (SCA to TSS): Under scheme of Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) 100% grants is provided to the State Governments for activities related to education, health, sanitation, water supply, livelihood, skill development, Ashram Schools, Boys and Girls Hostels, Vocational Training Centres (VTCs), minor infrastructure, etc. to bridge the gap between Scheduled Tribe (ST) population and others as a critical gap filling measure.
- (v) Pre-Matric Scholarships to ST students: The scheme is applicable to students who are studying in Classes IX –X. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Scholarship of Rs.225/-per month for day scholars and Rs.525/-per month for hostellers is given for a period of 10 months in a year. Scholarship is disbursed through the State Government/UT Administration. Funding ratio is 75:25 between Centre and States for all States except North East and Hills States like Himachal Pradesh, Uttrakhand and Jammu and Kashmir where it is 90:10. For UT's without legislature sharing pattern is 100% Central Share.